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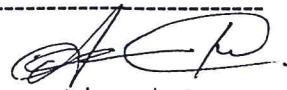
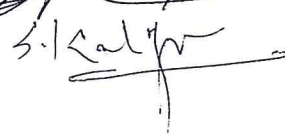
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/94/(IB)/2017
NAME OF THE PETITIONER(S) : SHREYAS RELAY SYSTEMS LTD
NAME OF THE RESPONDENT(S) : JAIN GRANITES & PROJECTS IND LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K.M. Anand	Counsel for Petitioner	
2.	S. KALYANASUNDARAM	Rep. Vice-President	

ORDER

Shri K M Anand, counsel for petitioner and Shri S Kalyanasundaram, Vice President of the respondent company are present and submitted that the matter has been settled between the parties and prayed time for filing memo of compromise. Time extended at request. Put up on 30.08.2017 at 10.30 A.M.

—sd—
(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc